

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. CA (CAA)-27(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

Compact Colonisers Pvt. Ltd.
And
Perfect Colonisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.)	Mr. P. Nagesh	}	Adv. for Applicants	<u>Gaurav</u>
2.)	Mr. Ashutosh Gupta			
3.)	Mr. Gaurav Rana			
4.)	Mr. Dhruv			

Order reserved.

ORDER

SD/- ha
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

SD/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017